



**Government of Jammu and Kashmir**  
**Housing and Urban Development Department**  
**Civil Secretariat, Jammu/Srinagar**

\*\*\*

**Notification**  
**Jammu, the 5<sup>th</sup> March, 2019**

SRO 155 .- In exercise of the powers conferred by sub-section (3) of section 3 of the Jammu and Kashmir Municipal Corporation Act, 2000, the Government after consultation with Municipal Corporation, Srinagar hereby intends to include the following local areas within the limits of Municipal Corporation, Srinagar; namely:-

| S. No | Name of the Village | Survey No's   |
|-------|---------------------|---|
| 1     | Warpahoo            | 1-292, 9/1, 11/1, 20/1, 21/1, 67/1, 126/1, 127/1  |
| 2     | Shuhama             | 1-598, 5/1, 13/1, 13/2, 13/3, 88/1, 88/2, 88/3, 88/4, 98/1, 116/1, 124/1, 124/2, 125/1, 126/1, 127/1, 128/2, 136/1, 140/1, 146/1, 149/1, 153/1, 153/2, 185/1, 185/2, 193/1, 193/2, 206/1, 207/1, 207/2, 214/1, 290/1, 290/2, 344/1, 344/2, 358/1, 363/1, 380/1, 462/1, 462/2, 516/1, 516/2, 570/1, 574/1, 595/1, 598/1, 598/2, 598/3, 598/4, 598/5. |
| 3     | Wanihamabala        | 1-440, 17/1, 36/1, 39/1, 37/1, 43/1, 51/1, 52/1, 57/1, 57/2, 57/3, 57/4, 58/1, 58/2, 76/1, 77/1, 96/1, 99/1, 99/2, 103/1, 179/1, 186/1, 198/1, 202/1, 203/1, 204/1, 205/1, 206/1, 207/1, 208/1, 209/1, 247/1, 284/1, 299/1, 313/1, 315/1, 316/1, 341/1, 345/1, 350/1, 363/1, 364/1, 394/1.  |
| 4     | Hadoora             | 1-433<br>7/1, 10/1, 39/1, 40/1, 218/1, 324/1, 389/1.  |
| 5     | Bakura              | 1-1248, 188/1, 143/1,<br>145/1, 195/1, 195/2,<br>197/1, 197/2, 271/1,<br>287/1, 287/2, 858/1,<br>859/1, 1006/984, 1209/1,<br>1249/287/2, 1250/287/2, 1251/287/2,<br>1252/287/2, 1253/287/2, 1254/287/2,   |

